

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2033  
ANSWERED ON:09.03.2015  
USE OF HAZARDOUS CHEMICALS  
Dubey Shri Nishikant

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) whether there are reports that hazardous chemicals are being used and are also drained out into rivers by small scale industries (SSIs) in the country;
- (b) if so, the details thereof including number of such industries, State/UT -wise; and
- (c) the steps being taken by the Government to enforce the safety norms in the said industries?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

- (a): Yes Madam, Government is aware of the use of hazardous chemicals in industrial activities of Small Scale Sector. The hazardous waste generated by these units is disposed as per the norms fixed by the State Pollution Control Boards of respective States.
- (b): The data of such industries are not maintained centrally in this Ministry as the disposal of hazardous waste is done in conformity with the norms laid by the State Governments.
- (c): The Government of India has taken a number of steps to ensure safety and health of the workers through enactment of various statutes in the form of the factories Act 1948 and the Model Factories Rules framed thereunder for the manufacturing sector. For observing safety in industrial plants, Hazardous Chemical Rules 1989 are laid down for Manufacture, Storage and Import and under The Chemical Accidents (Emergency, Planning, Preparedness and Response) Rules 1986, Ministry of Environment, Forest and Climate Change has prescribed various safety and environment standards for chemical plants.